

- रेलवे उपमंत्री (जी साहूगवाज जी) :
- (क) ७०३७ ।
- (ख) जी हां, केवल १३६६ कर्मचारियों को ।
- (ग) ५६७१ ।

The Deputy Minister of Food and Agriculture (Shri A. M. Thakur); (a) The approximate quantities of food-grains purchased in the different States for the Central Government's reserve during the year 1959 so far are as follows:

खाद्य विभाग में भंडारण

१७७८. श्री ए० ए० साहूगवाज :  
क्या खाद्य तथा कृषि मंत्र यह बताने की कृपा करेंगे कि

Name of State	Quantity of Food-grains purchased	
	(In Tons)	
	Rice	Paddy
Andhra Pradesh	94,900	
Madhya Pradesh	148,600	
Orissa	115,700	61,000
Punjab	46,500	

(क) क्या यह सच है कि गत जनवरी मास में राजस्थान के श्रीगंगानगर जिले में सब खाद्य मंत्रालय का एक चैकिंग इन्स्पेक्टर रिपबत क्रेते हुए रगे हाथी पकडा गया, और

(ख) यदि हा, तो इस विषय मे क्या कार्यवाही की गई है ?

खाद्य और कृषि उपमंत्री (जी ए० ए० बालस) (क) जी हा ।

(ख) उस पर अभियोग चलाया जा रहा है । सेन्ट्रल सिविल सर्विसेस (ट्रेम्पेरी सर्विस) रुलस १९४६ के नियम ५ के अधीन उसको नौकरी से अलग कर दिया गया है ।

(b) The machinery for procurement and the method of procurement of rice and paddy by or on behalf of the Centre are not uniform in all the States. Rice is generally purchased from millers and traders on a voluntary basis in Madhya Pradesh and Orissa, on a levy system in Punjab and partly on a voluntary basis and partly by requisitioning of stocks in Andhra Pradesh. Purchase of paddy for the Centre is being made by the State Government in Orissa on a voluntary basis.

(c) A statement is laid on the Table [See Appendix III] annexure No 64]

#### Purchase of Foodgrains

1789. { Shri Supakar.  
Shri Raghunath Singh.

Will the Minister of Food and Agriculture be pleased to state

(a) the quantity of foodgrains purchased in 1959 in each State by Central Government,

(b) whether the machinery for procurement of paddy and rice from cultivators is uniform in all States and

(c) the prices at which Government of India is purchasing rice and paddy from each of the States in India?

#### Corruption Cases

1790. Shri Muhammed Elias: Will the Minister of Railways be pleased to state

(a) the number of cases of corruption in various Railways detected during 1956-57, 1957-58 and 1958-59; and

(b) the number of those resulting in conviction, those dealt with departmentally and those where proper evidence was not available?